

Listed on: 16.11.2016
Court No.- R-2
Item No. - 72

**SECTION III-A
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION
CIVIL APPEAL NOS. 294 & 295 OF 2016**

GHAZIABAD DEVELOPMENT AUTHORITY **...APPELLANT**
VERSUS

THE COMMISSIONER OF INCOME TAX & ORS. **...RESPONDENTS**

OFFICE REPORT

The matters above mentioned were listed before the Ld. Registrar's Court on 4th October, 2016, when the following Order was passed:-

**"Await certificate of service in respect of the respondent no. 4 in both the matters from the concerned High Court.
List the matter again on 16.11.2016."**

It is submitted that certificate of service in respect of respondent no. 4 in both the matters has not been received from the concerned High Court till date.

Service is **incomplete in respect of respondent No. 4** in both the matters.

The matters above-mentioned are listed before the Ld. Registrar's Court for orders.

DATED THIS THE 15TH DAY OF NOVEMBER, 2016.

ASSISTANT REGISTRAR

Copy to:

Mr. Sunil Kumar Jain, Advocate
Mrs. Anil Katiyar, Advocate

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ASSISTANT REGISTRAR